

DIVISION BENCH

ITEM NO.129

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.166/2022, IA No.86/2023, IA No.293/2022 & IA No.611/2023
IN CP No. (IB) 124/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	JAMMU AND KASHMIR BANK LTD V/S KUSHAL INTERNATIONAL LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 20th May, 2024.

**-Sd-
(Court Officer)**

19th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*